

Rules for Recruitment of local Advocates to Judicial Posts in Manipur

4665. SHRI N. TOMBI SINGH : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Government of Manipur have framed any rules prescribing the manner in which local Advocates may be recruited to the highest judicial posts in Manipur ; and

(b) if so, the main features of the Rule ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHURY) :

(a) No, Sir.

(b) Does not arise.

Checking of Congestion and Robbery in Third Class Compartments

4666. SHRI N. TOMBI SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering the enhancement of the facilities provided in third class compartments by checking congestion and robbery in trains ; and

(b) if so, the main features of the proposals ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b) Subject to limitation of availability of resources by way of rolling stock, sectional and terminal capacity, it is constantly the endeavour of the Government to provide more and more accommodation for passengers where on any route trains tend to become overcrowded, either by increasing the number of trains or by adding more coaches on trains by the use of heavier locos. Night passenger trains are escorted by Government Railway Police in affected sections. Close liaison is maintained between the Railway administration and the State Police (including the Government Railway) to ensure prevention of crime on Railways.

कोसी नदी परियोजनाओं से बिहार को लाभ

1667 श्री कमल मिश्र मधुकर : क्या सिंचाई और बिजुत मन्त्री यह बनाने को कृपा करेंगे कि :

(क) क्या कोसी नदी परियोजना से निकली

नहरों से नहरों के दोनो ओर पानी रक कर जमा हो जाने के कारण किसानों को उतना लाभ नहीं मिलता जितना कि मिलना चाहिए ;

(ख) यदि हा, तो क्या पानो के जमा हो जाने को रोकने के लिए सरकार ने कोई योजना बनाई है ; और

(ग) यदि हा, तो यह योजना किस तरीके से क्रियान्वित की जा रही है ?

सिंचाई और बिजुत मंत्रालय मे उपमंत्री (श्री बंजनाथ कुरील) : (क) से (ग). कुछ बिरी हुई जगहो मे ट्रेनों के अवरुद्ध हो जाने के कोसी नहर कमाव मे सिंचाई के विकास में षटिनाइयो का सामना करना पड रहा है । बिहार सरकार ने कुछ जल-निर्वास स्कीमो का आयोजन किया है और आगे अनुसंधान कार्य प्रगति पर है ।

New Industries in Tirhut and Bhagalpur Division in Bihar

4668. SHRI BHOGENDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any special effort is being made to accelerate the industrial growth of Tirhut and Bhagalpur divisions in Bihar , and

(b) if so, the names of industries proposed to be started in these divisions ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Government have selected certain districts/areas for grant of concessional finance from the financial institutions for starting industries there. The following districts of the Tirhut and Bhagalpur Divisions of Bihar, viz.; Champaran, Muzaffarpur, Darbhanga, Saran, Santhal Parganas, Purnea and Saharsa have been selected for this purpose. In addition Government have selected certain districts for grant of a Central subsidy amounting to one-tenth of the fixed capital investment of new units to be set up there. For the State of Bihar, Darbhanga and Bhagalpur districts,

both in Tirhut and Bhagalpur Divisions are eligible for this subsidy. The concessions and the facilities to be allowed by the financial institutions and under the Central subsidy will help to accelerate the pace of industrial development in the backward districts of the State and it is hoped that entrepreneurs would take full benefit of the various concessions.

Import of Tyres

4669. SHRI MAYAVAN : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the loss in production suffered by tyre industry during the last one year on account of labour difficulties and acute power shortage;

(b) whether Government propose to import tyres to meet the shortfall in production ; and

(c) the number of tyres imported during the year 1970-71 ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) The loss in production suffered by the Automobile Tyre Industry on account of labour troubles and power shortage was about 3 lakhs Nos. during 1970 and 150,000 Nos. during 1971.

(b) Import of Tyres is being permitted to State Road Transport Undertakings and to Vehicle Manufacturers to the extent of shortfall.

(c) The number of tyres imported during 1970-71 (April-November) is as under :—

Category of tyres	Imports up to Nov. 1970 (Quantity)
1. Tyres cases for air craft.	1733
2. Tyre cases for motorcars.	464
3. Tyre cases for motor cycles	4502
4. Tyre cases for off-the road vehicles.	109
5. Tyre cases for tractors	7037
6. Tyres cases for truck and bus.	115
7. Tyre cases for other vehicles	3888
8. Solid rubber tyreing for motor vehicles,	184
9. Tyres flaps	396
10. Solid rubber tyreing not elsewhere stated	202 (Tonnes)

Parity in Relation to Amenities in Railway and C. P. W. D. Quarters

4670. SHRI RAJDEO SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether only one ceiling fan in type II quarters is provided and none in type I quarters on the Railways ;

(b) if so, whether in one of the inspections of Railway colonies in Delhi area, the then Railway Minister agreed that fans should be provided on the lines of C. P. W. D. quarters ; and

(c) if so, when the orders for the same are likely to be issued by the Railway Board ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) No.

(c) Does not arise.

Treatment of Private Patients against Payment in Railway Hospital (Northern Railway)

4671. SHRI RAJDEO SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether private patients are allowed to be treated in Railways hospitals on payment ,

(b) whether Railway doctors are paid non-practising allowance ;

(c) if so, whether 40 per cent of the charges recovered are payable to the doctors and none to lower staff ;

(d) the number of such cases dealt with in Northern Railway Central Hospital and other similar hospitals on other Railway in the last two years ; and

(e) whether in view of the dearth of medical facilities to Railwaymen, Government propose to stop this practice ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) Yes.

(c) Yes.

(d) 7918 on All Indian Railways, while only 110 cases in Northern Railway Central Hospital.

(e) No.